

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA

UNSTARRED QUESTION NO. 46
TO BE ANSWERED ON FEBURARY 02, 2023

ACCIDENTS DUE TO NEGLECTED DRAINS

NO. 46. SHRI THIRUNAVUKKARASAR SU:
SHRI RAVNEET SINGH BITTU:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether it is a fact that there have been unnatural deaths/grave injuries of individuals due to fall in open, neglected drains in States/UTs, including those under the land owning agency Delhi Development Authority (DDA) in Delhi;**
- (b) if so, the details of such incidents, State/UT wise, especially in Delhi, Tamil Nadu and Punjab;**
- (c) the details of compensation paid to the family members or the individuals who are victims of such incidents;**
- (d) the details of criminal cases filed and action taken against officers accountable in such bodies in States/UTs and DDA, State/UT-wise; and**
- (e) whether the Government is taking any measures to minimize such accidents due to open, neglected drains and if so, the details thereof and if not, the reasons therefor?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a)&(b): The instant matter is a State subject. However, as per the information furnished by National Crime Records Bureau (Statistical Branch), during 2019 - 2021, there have been 378 accidental deaths due to fall into manhole/sewer including Delhi, Tamil Nadu, and Punjab. Details are at ANNEXURE-I. Further, Delhi Development Authority (DDA) has also informed that no such incident has occurred.

(c)& (d): The instant matter is a State subject. As such no information/details are maintained.

(e): Ministry of Housing and Urban Affairs has published a Manual on Storm Water Drainage Systems, 2019 whereby safety & social safeguard requirements have been mentioned. Many State(s) and Central Government agencies have also taken various measures to minimize such accidents due to open, neglected drains.

ANNEXURE-I REFERRED TO IN REPLY TO PART (a)& (b) OF LOK SABHA UNSTARRED QUESTION NO. 46 REGARDING “ACCIDENTS DUE TO NEGLECTED DRAINS”, DUE FOR ANSWER IN THE LOK SABHA ON 02 FEBURARY, 2023.

State/UT-wise Number of Accidental Deaths due to Fall into Manhole/Sewer# during 2019-2021

S.No.	State/UT	2019	2020	2021
1	Andhra Pradesh	0	0	1
2	Arunachal Pradesh	0	0	0
3	Assam	0	1	0
4	Bihar	6	4	10
5	Chhattisgarh	0	0	1
6	Goa	0	0	1
7	Gujarat	30	23	17
8	Haryana	0	2	3
9	Himachal Pradesh	0	2	0
10	Jharkhand	0	0	5
11	Karnataka	0	0	1
12	Kerala	2	3	2
13	Madhya Pradesh	1	3	9
14	Maharashtra	19	16	19
15	Manipur	0	0	0
16	Meghalaya	0	0	5
17	Mizoram	0	0	0
18	Nagaland	0	0	0
19	Odisha	4	4	8
20	Punjab	5	8	7
21	Rajasthan	13	49	7
22	Sikkim	0	0	2
23	Tamil Nadu	1	4	3
24	Telangana	1	3	4
25	Tripura	0	0	6
26	Uttar Pradesh	16	14	12
27	Uttarakhand	2	0	0
28	West Bengal	0	0	0
TOTAL STATE(S)		100	136	123
29	A & N Islands	0	0	0
30	Chandigarh	0	0	0
31	D&N Haveli and Daman&Diu @ +	0	0	0
32	Delhi UT	2	6	3
33	Jammu & Kashmir @ *	0	0	8
34	Ladakh @		0	0
35	Lakshadweep	0	0	0

36	Puducherry	0	0	0
TOTAL UT(S)		2	6	11
TOTAL (ALL INDIA)		102	142	134
Source: Accidental Deaths & suicide in India, National Crime Records Bureau (Statistical Branch)				
‘+’ Combined data of erstwhile Dadra & Nagar Haveli And Daman & Diu (UT) during 2019				
‘*’ Data of erstwhile JAMMU & KASHMIR State Including LADAKH during 2019				
‘@’ Data of newly created Union territory				
# Word "Sewer" included in year 2020				